

[16 May, 2006]

RAJYA SABHA

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) and (b) Oil and Natural Gas Corporation Limited (ONGC) has signed a Gas Sales Agreement (GSA) with Rajasthan Rajya Vidyut Utpadan Nigam Limited (RRVUNL) on 31.10.2005 for supply of 1.5 million standard cubic metres per day (MMSCMD) gas for Dhoalpur Combined Cycle Power Project. As per the Agreement, the gas supply is to commence on the Delivery Commencement Date (to be mutually agreed) or August 01, 2007, whichever is later. ONGC has agreed to supply 15. MMSCMD gas from PMT-JV out of its share of additional gas from the expansion plans of Tapti field under New Revised Plan of Development (NRPOD) expected to be available post-monsoon 2007. This gas will be delivered at ONGC's Hazira Gas Processing Terminal.

(c) and (d) The gas will be sold @ US\$ 4.60/Million British Thermal Unit (MMBTU) ex-Hazira including royalty but excluding sales tax & all other levies and transportation charges. Gas Transmission Agreement has been signed between GAIL(India) Limited and RRVUNL on 12.4.2006 for transportation of gas from Hazira (delivery point) to RRVUNL plant site at Dhoalpur.

### **Price of Kerosene oil**

3283. SHRI TARIQ ANWAR: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether it is a fact that the price of kerosene oil has increased too much in the country during the last three years;

(b) if so, the details thereof; and

(c) whether Government are looking for some substitute in place of kerosene oil?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI DINSHA J. PATEL): (a) No, Sir.

(b) Does not arise in view of (a) above.

(c) No, Sir.